



**INTELLECTUAL  
PROPERTY INDIA**

PATENTS | DESIGNS | TRADE MARKS  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

भारत सरकार  
GOVERNMENT OF INDIA

पेटेंट कार्यालय  
THE PATENT OFFICE

पेटेंट प्रमाणपत्र  
PATENT CERTIFICATE  
(Rule 74 Of The Patents Rules)

क्रमांक : 044126611  
SL No :



पेटेंट सं. / Patent No. : 357433  
आवेदन सं. / Application No. : 202041011952  
फाइल करने की तारीख / Date of Filing : 19/03/2020  
पेटेंटी / Patentee : 1.Dr. Raghu Chandra Garimella 2.T. Bhavani Shankar  
3.Khethavath Raghavendra Nayak

प्रमाणित किया जाता है कि पेटेंटी को उपरोक्त आवेदन में यथाप्रकटित SOLAR POWERED HYBRID ENERGY BANK नामक आविष्कार के लिए, पेटेंट अधिनियम, १९७० के उपबंधों के अनुसार आज तारीख 19th day of March 2020 से बीस वर्ष की अवधि के लिए पेटेंट अनुदत्त किया गया है।

It is hereby certified that a patent has been granted to the patentee for an invention entitled SOLAR POWERED HYBRID ENERGY BANK as disclosed in the above mentioned application for the term of 20 years from the 19th day of March 2020 in accordance with the provisions of the Patents Act,1970.



अनुदान की तारीख : 01/02/2021  
Date of Grant :

पेटेंट नियंत्रक  
Controller of Patent

टिप्पणी - इस पेटेंट के नवीकरण के लिए फीस, यदि इसे बनाए रखा जाना है, 19th day of March 2022 को और उसके पश्चात प्रत्येक वर्ष में उसी दिन देय होगी।

Note. - The fees for renewal of this patent, if it is to be maintained will fall / has fallen due on 19th day of March 2022 and on the same day in every year thereafter.